

(45)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25-02-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1357/2019 IN  
PETITION NUMBER : IBA/316/2019  
NAME OF THE PETITIONER(S) : MUTHUJIAH THEVAR RAJAPANDIAN (RP)  
(UNIQUE ROOF PVT LTD)  
NAME OF THE RESPONDENT(S) : SREE AYYAPPA MEDICAL COLLEGE  
UNDER SECTION : SEC 18 (1) (f) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) MUTHUJIAH THEVAR  
RAJAPANDIAN

TRP



2) C. SANTHOSH KUMAR

counsel for respondent



**ORDER**

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on 10.03.2020.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)